

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 87 OF 2015 &
IA NO. 134 OF 2015**

Dated: 11th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Manasi Kumar
Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Sukumar Pati Joshi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Dhaval Mehrotra for R.2

ORDER

We have heard learned counsel for the parties.

Judgment is reserved. Learned counsel for the parties may file written submissions on or before 13.05.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**